Dated: 30.11.2016

## CENTRAL ELECTRICITY REGULATORY COMMISSION 4<sup>th</sup> Floor, ChanderlokBuilding , 36, Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

## **Petition No. 201/TD/2016**

To

Shri Amit Kumar, Chief Marketing Officer, Atria Energy Services Private Limited 1<sup>st</sup> Floor, No-11, Commissariat Road, Bangalore, Karnataka- 560025

Subject: Application for grant of Inter-State trading licence for Category-IV.

I am directed to refer to this Commission's letter dated 11.11.2016 seeking certain information by 25.11.2016 (copy enclosed), and to say that the said information is still awaited. It is requested that the information may kindly be furnished immediately and not later than 15.12.2016, failing which matter will be placed before the Commission for appropriate directions.

Yours faithfully,

Sd/-(T.D.Pant) Deputy Chief (Legal)

## Copy to:

M's Praxis Counsel, Advocates and Solicitors, K-17, Second Floor, Jangpura Extension, New Delhi- 110014.